

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th July, 2024

No.HC.VII-48/2018(Pt.)/ **5986** /A. In suppression of earlier orders Shri Bani Kanta Das, UDA, Office of Special Judge, NDPS Court, Guwahati is hereby retained at his present place of posting, i.e. Office of the Special Judge, NDPS Court, Guwahati.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2018(Pt.)/ **5987-5994** /A.

Dated 17.07.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Kamrup (M), Guwahati for information.
4. The Special Judge, NDPS Court, Guwahati, Assam, for information.
5. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification to the Gauhati High Court Website.
6. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. Shri Bani Kanta Das, UDA, O/o Special Judge, NDPS Court, Guwahati, Assam.


REGISTRAR (VIGILANCE)